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by Vallabhbhai Patel Chest Institute, Delhi according to which 20 to 30 per cent people in Delhi are suffering from allergic Rhinitis and 10 per cent from Asthma;

- (b) if so, whether Government has tried to find out the reasons behind it;
- if so, the steps taken by Government to bring down the number of the patients suffering from allergic Rhinitis and Asthma; and
 - (d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) As per a survey conducted by Vallabbhai Patel Chest Institute, Delhi in 2006, which covered 5900 adults belonging to urban, rural and slum population in Delhi, 11.69% were found to be suffering from Rhinits and 11.03% from Asthma.

- (b) Besides a familial predisposition for Asthma and respiratory ailments, the other reasons include smoking and indoor and outdoor air pollution.
- (c) and (d) Health is a State subject and it is primarily the responsibility of the State Government for providing health care for the patients suffering from Asthma and other respiratory ailments. The Central Government, however, supplements the efforts of the State Governments. Provisions for health system strengthening are made under the National Health Mission (NHM). Various schemes are also implementing for strengthening the Tertiary Health Care facilities.

While there is no separate programme for Respiratory Diseases, Government has taken measures to control environmental pollution, tightening of vehicular and industrial norms, promotion of cleaner technologies, strengthening of network of air quality monitoring stations, promoting the public awareness etc.

Mechanism to ensure accountability of Government doctors

550. SHRI PAUL MANOJ PANDIAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is considering to establish a mechanism to ensure accountability of doctors and health officials in the public sector;
- (b) whether it is a fact that Government is considering to come out with a road map for curtailing child and maternal mortality;

- (c) whether it is also a fact that Government is considering to improve the efficiency of existing mechanisms and schemes; and
 - (d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) There are provisions in Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002 for taking disciplinary action against the registered practitioner for professional misconduct.

(b) Under the National Health Mission, Government has taken several steps to curtail child and maternal mortality. Some of the major interventions are as below:

Janani Suraksha Yojana (JSY) promotes institutional deliveries. Janani Shishu Suraksha Karyakaram (JSSK) entitles all pregnant women delivering in public health institutions absolutely free even for caesarean section. Similar entitlements have also been extended to all sick infants upto one year. Various other initiatives have also been taken such as Facility Based Newborn Care (FBNC), Home Based Newborn Action Plan (HBNC), India Newborn Action Plan (INAP) and Integrated Action Plan for Pneumonia & Diarrhoea (IAPPD) etc. in order to reduce the child and maternal mortality. Mother and Child Tracking System (MCTS) uses technology to track pregnant women and newborn babies. Rashtriya Bal Swasthya Karyakarm (RBSK) focuses on early health screening and early intervention of all children in 0-18 year age group. More than 8.9 lakhs Accredited Social Health Activists (ASHA) workers generate demand and facilitate accessing of health care services.

(c) and (d) Based on the mechanism like Common Review Mission, Scheme Evaluation and inputs of the State Government, reviews are done from time to time so as to provide for more equitable and accessible health care.

Lack of medical facilities in rural areas

- 551. SHRIMATI NAZNIN FARUQUE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that there are no adequate medical facilities in the rural areas of the country;
 - (b) if so, the details thereof and the reasons therefor,